



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,8th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
29	WP(C)/613/2024 B/O	BHABEN BORAH AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MS R NATH MR K BISWAKARMA	GA, ASSAM
30	WP(C)/616/2024 B/O	ANITA LANG Versus THE STATE OF ASSAM AND 6 ORS	MR R S CHAUHAN	GA, ASSAM SC, BTC
31	WP(C)/619/2024 B/O	RANJAN KR BARUAH AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MS R NATH MR K BISWAKARMA	GA, ASSAM
ADMISSION				
32	WP(C)/5175/2023 (CONNECTED WITH ITEM NO. 3 IN THE DAILY CAUSE LIST), FIXED	BADAR UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, P AND R.D.
WITH				
33	WP(C)/4761/2023	SHAILENDRA KUMAR DAS Versus THE STATE OF ASSAM 6 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 08/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
4)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
5)	MR. R K BHATRA	01-02-2024	To	16-02-2024
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13)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024

14)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
15)	MR M Z AHMED	08-02-2024	To	09-02-2024
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17)	MR. A M DUTTA	08-02-2024	To	09-02-2024
18)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
19)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
20)	MR. L C DEY	09-02-2024	To	21-02-2024
21)	MS. D GHOSH	08-02-2024	To	09-02-2024
22)	MR J C BORAH	08-02-2024	To	26-02-2024
23)	MR. S KATAKI	12-02-2024	To	17-02-2024
24)	MR. P MAHANTA	08-02-2024	To	09-02-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV

THIS BENCH WILL RISE AT 3:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
21	WP(C)/6514/2022 B/O	KHOWANG GOROIMARI BORBELL MIN PALAN SAMABAI SAMITY Versus THE STATE OF ASSAM AND 6 ORS	MR D R GOGOI MS. S E AHMED	GA, ASSAM MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA SC, AFDC
MOTION				
22	WP(C)/641/2024 B/O	M/S OPAL INFORMATICS Versus THE STATE OF ASSAM AND 5 ORS	MR. S R GOGOI MS B DUTTA MR. C SARMAH MS O IMCHEN	GA, ASSAM
ADMISSION				
23	Arb.P./42/2023 FIXED	MANJUNATHA. M, Versus M/S UPASANA ENTERPRISES AND 2 ORS.	MR. P N CHOUDHURY MS. S SHARMA	MR. R SHARMA (R-2,3) MR. P P DUTTA (R-2) MR E AHMED (R-2,3) MS P SARMA (R-2,3) MS. P P DAS (R-2,3) MISS R A CHOUDHURY (R-3)
24	Arb.P./50/2023 BY SLIP	SURUJ ZAMAL Versus THE GTL INFRASTRUCTURE LTD (GIL),	MR. S K ROY MD K RAHMAN	R SARMAH MS M KAKOTY

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BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 7

[SPECIAL DIVISION BENCH

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HONOURABLE MR. JUSTICE
K.R. SURANA AND HONOURABLE MR. JUSTICE
A.D. CHOUDHURY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

6	I.A.(CrI.)/776/2022 in CrI.A./326/2022	BANAMALI SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. B HALDAR MS M DAS	PP, ASSAM
	WITH CrI.A./326/2022	BANAMALI SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. M BISWAS MR. B HALDAR MS M DAS	PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V

THIS BENCH WILL RISE AT 3:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
13	WP(C)/4774/2022 FIXED	WAHIDA REHMAN Versus NATIONAL HIGHWAY AUTHORITY OF INDIA AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY R. BARUAH	GA, ASSAM

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सत्यमेव जयते

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[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA****COURT NO: 14****[CIVIL BENCH-I]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING (BA)</u>			
22	Bail Appln./237/2024 PANKAJ DAS Versus THE STATE OF ASSAM	MR. S M MOLLAH	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>			
23	RSA/23/2024 B/O BORNALI DUTTA Versus RATUL DUTTA	MR. P BORDOLOI MS M NIROLA	
<u>ORDERS</u>			
24	I.A.(Civil)/1286/2018 FIXED in MACApp./264/2018 MISS KONKANA GOGOI Versus BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD and 2 ORS	MR. M SARANIA MD. S U AHMED MS. SUSENTELA MS. I KEITZAR MR. D BANIA	
	WITH MACApp./264/2018 MISS KONKANA GOGOI Versus BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD and 2 ORS	MD. S U AHMED MS. SUSENTELA MS. I KEITZAR MR.D BANIA MR. D BANIA	
25	MACApp./239/2021 B/O PRAKASH TODI Versus THE ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. R DUBEY MS. A B KAYASTHA	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	WITH CO/4/2022 in MACApp./239/2021 ORIENTAL INSURANCE COMPANY LTD. Versus PRAKASH TODI AND 2 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
26	RFA/29/2022 WITH LCR, B/O ON THE DEATH OF JUGURI GUWALA , HER LEGAL HEIRS 1.1) SRI KRISHNA GUWALA Versus THE STATE OF ASSAM AND 47 ORS.	L K BORAH MR S K SARKAR MRS V L BHATTACHARJEE MR BHARGAV DAS MS R KALITA	GA, ASSAM MR. A R MEDHI (R-29) MR. K M HALOI (r-34) MR. U K DAS (r-34) MR G J SAIKIA (r-25) MR S DAS (r-25)
27	CRP/129/2022 B/O BISHA BARMAN AND 3 ORS Versus SYEDUR ZAMAN AND 7 ORS	MR. SURAJIT DAS MR. P P DAS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA

28	I.A.(Civil)/541/2022 B/O in CRP/2400/2022	NARAYAN GHOSH AND ANR. Versus ON THE DEATH OF ASHA ROUT	MR. K K NANDI MS P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN MS S DEY MISS. R. DAS	MR Z MUKIT MR. A SATTAR MR. A K BHUYAN (R-1.3) MS. N CHOUDHURY (R-1.3) MR. M BORAH (R-1.3) MR. A KHOUND (R-1.3) MS B BORA (R-1.3) S CHOUDHURY MR A TALUKDAR (R-1.3) G IMTIAZ MR J DAS (R-1.3)
	WITH CRP/2400/2022 (Filing Number)	NARAYAN GHOSH AND ANR. Versus ASHA ROUT E	MS P D NAIR	
	WITH I.A.(Civil)/550/2022	NARAYAN GHOSH AND ANR. Versus ON THE DEATH OF ASHA ROUT	MS P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN	
29	MACApp./71/2023 WITH LCR, FIXED	THE ORIENTAL INSURANCE CO. LTD. Versus ANITA BARUAH AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR A SHARMA
30	I.A.(Civil)/3503/2023 WITH LCR, B/O in MACApp./621/2018	ON THE DEATH OF SARASWATI KALITA Versus M/S UNITED INDIA INSURANCE CO. LTD. AND 4 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. S SINGH MR. A BARUAH	MR. K K BHATTA
	WITH MACApp./621/2018	SMTI SARASWATI KALITA Versus M/S UNITED INDIA INSURANCE CO. LTD AND 4 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. S SINGH MR. A BARUAH	MR. K K BHATTA (R1)
	WITH I.A.(Civil)/3504/2023 in MACApp./621/2018	ON THE DEATH OF SARASWATI KALITA, Versus M/S UNITED INDIA INSURANCE CO. LTD. AND 4 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. S SINGH MR. A BARUAH	MR. K K BHATTA
	WITH I.A.(Civil)/3505/2023 in MACApp./621/2018	ON THE DEATH OF SARASWATI KALITA Versus M/S UNITED INDIA INSURANCE CO. LTD. AND 4 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. S SINGH MR. A BARUAH	MR. K K BHATTA
31	I.A.(Civil)/356/2024 WITH LCR, B/O in MACApp./265/2020	MUSHIDA BEGUM AND 3 ORS. Versus THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS	MR. A AHMED U U KHAN (R1, R3)	MR. S K GOSWAMI MR. R SHARMA
	WITH MACApp./265/2020	THE ORIENTAL INSURANCE CO. LTD. Versus MUSHIDA BEGUM AND 5 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. A AHMED (R1, R3) U U KHAN (R1, R3)
	WITH I.A.(Civil)/1888/2020 in MACApp./265/2020	THE ORIENTAL INSURANCE CO. LTD. Versus MUSHIDA BEGUM AND 5 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. A AHMED (R1, R3) U U KHAN (R1, R3)
		HEARING		
32	MACApp./365/2018 WITH LCR, FIXED	SMT BANALATA DAS Versus RAJU PAL CHOUDHURY AND 2 ORS	MR. B K JAIN MS. M DASGUPTA MS. O PHUKAN	MS. R D MOZUMDAR R-3 MS. D KALITA (R-1) MS. C MOZUMDA R -3 MR. S P SHARMA R-3
	WITH I.A.(Civil)/1635/2021 in MACApp./365/2018	SMT BANALATA DAS Versus THE BRANCH MANAGER , ORIENTAL INSURANCE CO .LTD	MR. B K JAIN MS. M DASGUPTA MS. O PHUKAN	MS. C MOZUMDAR MR. S P SHARMA

WITH
CO/18/2022
in MACApp./365/2018

ORIENTAL INSURANCE COMPANY
LIMITED AND ANR

MS R D MAZUMDAR
MS R D MAZUMDAR
MR. S P SHARMA

Versus

SMTI BANALATA DAS AND 2 ORS

33 **WITH**
MACApp./15465/2018
(Filing Number)

ORIENTAL INSURANCE COMPANY LTD

Versus

SMTI BANALATA DAS AND 2 ORS

WITH
I.A.(Civil)/4378/2018

ORIENTAL INSURANCE COMPANY LTD

Versus

SMTI BANALATA DAS AND 2 ORS

MS. R D MOZUMDAR
MR. S P SHARMA
MS. C MOZUMDAR

MR. B K JAIN (R1)
MR. A GONI
MR S HOQUE
MS. O PHUKAN (R1)

34 SAO/2/2021
WITH LCR, FIXED

ON THE DEATH OF SANKAR DAS HIS
LEGAL HEIRS SMTI. REKHA DAS AND
ANR.

Versus

PANKAJ SARDA AND 5 ORS.

MR. P DEKA
MR. A CHETIA
MS. S KATAKEY
MS. S. TODI
MR H K SARMA

MR. S K GHOSH (R-1,2)
N CHAUDHURY (R-1 TO 6)
MR A DEKA (R-1 TO 6)

35 **WITH**
SAO/1/2021

SITA DEVI AND 2 ORS.

Versus

PANKAJ SARDA AND 5 ORS.

MR G N SAHEWALLA
MR. P DEKA
MR. A CHETIA
MS. S KATAKEY
MS. S. TODI
MR H K SARMA

MR. S K GHOSH (R-1,2)

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-IV AND V

THIS BENCH WILL RISE AT 3:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
21	WP(C)/1466/2023 CAVT. NO.01352/023, FIXED AT 2:00 P.M.	AJIT BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MS. S MAHANTA MR. M MAHANTA MR. B BORAH MS SIBANI BORA	MR S KHOUND SC, FOREST FOR CAVEATOR
22	WP(C)/1737/2023 CAVT. NO. 01342/023,	M/S RAGIA KU ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. P HAZARIKA MR. P K MUNIR MR. A. GAYAN	MR S KHOUND SC, FOREST FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 08/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
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12)	MR B PRASAD	08-02-2024	To	09-02-2024
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23)	MR. S KATAKI	12-02-2024	To	17-02-2024
24)	MR. P MAHANTA	08-02-2024	To	09-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,8th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-III

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
24	Arb.P./26/2022	R L CONSTRUCTION Versus NORTH EAST FRONTIER RAILWAY (CONSRUCTION ORGANIZATION) AND ANR	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	MS. B SARMA(CGC) ASSTT.S.G.I.
25	Review.Pet./16/2023 IN MACApp./481/2017 (D/O)	ORIENTAL INSURANCE COMPANY LTD. Versus PABITRA KR. ROY PRODHANI AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. L R MAZUMDER MR. L R MAZUMDER MR. A Z AHMED MR. RASHIDUL ISLAM

LEAVE NOTE OF ADVOCATES FOR 08/02/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
53	AB/296/2024 B/O	ALOMGIR HUSSAIN @ ALOMGIR ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
BAIL HEARING (BA)				
54	Bail Appln./2113/2023 WITH CASE RECORD(SCANNED COPY), FIXED	SOHAN SINGH DHILLON Versus THE UNION OF INDIA	MR D CHUTIA	SC, DRI

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LEAVE NOTE OF ADVOCATES FOR 08/02/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
51	AB/307/2024 B/O	MAYNAL HAQUE Versus THE STATE OF ASSAM	G UDDIN MR A K AZAD MR. J UDDIN	PP, ASSAM
BAIL HEARING				
52	AB/177/2024 FIXED	ABDUS SALAM SIKDAR @ SALAM SIKDAR AND 4 ORS Versus THE STATE OF ASSAM	M. HOSSAIN MD M ISLAM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 08/02/2024

-

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
37	WP(C)/567/2024 FIXED	DR. ATUL BORA Versus THE STATE OF ASSAM AND 2 ORS	MR. K P PATHAK MR BHARGAV DAS	SC, HIGHER EDU
ADMISSION				
38	WP(C)/3961/2022 FIXED	DIPANGKAR KAYASTHA Versus THE GAUHATI UNIVERSITY AND 2 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	SC, G U

LEAVE NOTE OF ADVOCATES FOR 08/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II

**NO ADJOURNMENT WILL BE PERMITTED IN
TOP OF THE LIST MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
47	WP(C)/598/2024 (CONNECTED WITH ITEM NO.30 IN THE DAILY LIST), FIXED	PRAMOD MEDHI Versus THE STATE OF ASSAM AND 8 ORS	MR B D DAS MR. H R DAS	SC, HIGHER EDU SC, BTC

LEAVE NOTE OF ADVOCATES FOR 08/02/2024

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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[**SUPPLEMENTARY CAUSE LIST-I**]

[**FOR THURSDAY THE 8TH DAY OF FEBRUARY, 2024**]

BEFORE

HON'BLE MR. JUSTICE MRIDUL KUMAR KALITA

[COURT NO - 24]

[AT 03:30 P.M.]

TO BE SPOKEN TO

**[COURT PROCEEDING OF THE FOLLOWING CASES
PERTAINING TO THE KOHIMA BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]**

- | | | | | |
|---|----------------|--|---|-------------|
| 1 | WP(C) 155/2020 | INDIAN OIL CORPORATION LTD.(ASSAM OIL DIVISION)
VERSUS
THE STATE OF NAGALAND AND 3 ORS. | P. BARUAH
A SARAF
P DAS
K.V NAGI | GOVT ADV NL |
| | WITH | | | |
| 2 | WP(C) 156/2020 | INDIAN OIL CORPORATION LTD.(ASSAM OIL DIVISION)
VERSUS
THE STATE OF NAGALAND AND 3 ORS. | P. BARUAH
A SARAF
P DAS
K.V NAGI | GOVT ADV NL |
| | WITH | | | |
| 3 | WP(C) 157/2020 | INDIAN OIL CORPORATION LTD.(ASSAM OIL DIVISION)
VERSUS
THE STATE OF NAGALAND AND 3 ORS. | P. BARUAH
A SARAF
P DAS
K.V NAGI | GOVT ADV NL |